

Mr. Speaker: Individual concerns might not be taken up. The general question may be answered.

Shri C. R. Pattabhi Raman: There is a regular technique. They are given numbers. They are registered. There is an Advisory committee as the hon. Minister has referred to. There is nothing more.

Shri Priya Gupta: I want to know whether the Labour Minister will put a check on the employers who after employing them for 2 or 3 months again call for fresh batches and see that this practice is discontinued. It is an eye-wash; this is made to show that there is a flow of employment.

Mr. Speaker: The suggestion would be taken into consideration.

Shri Priya Gupta: What about Madhya Pradesh, Bhilai . . .

Mr. Speaker: Order, order.

Shri Dinen Bhattacharya: May I know if it is a fact that there is dearth of technical personnel in the public sector undertakings and in spite of that, there are so many persons who have registered their names 2 or 3 years back and they have not been called to be placed in those vacancies?

Shri Nanda: The answer is simple. The people who are offering themselves seeking jobs are not persons fit for the jobs which are to be filled.

Indian Military Personnel in Congo

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*556.	Shri Yashpal Singh:
	Shri Bishanchander Seth:
	Shrimati Savitri Nigam:
	Shri M. L. Dwivedi:
	Shri Gokaran Prasad:
	Dr. L. M. Singhvi:
	Shri P. K. Deo:
	Shri Daji:
	Shri Indrajit Gupta:

Shri S. M. Banerjee:
Shri P. C. Sharma:

Shri P. C. Borooh:

Shri G. Mohanty:

Shri Krishna Deo Tripathi:

Shri Vishwa Nath Pandey:

Will the Minister of Defence be pleased to state:

(a) the number of Indian Military Personnel who died in U.N. action in Congo;

(b) the amount of compensation given to the families of those who died there;

(c) whether this will be borne by the U.N. or by India itself; and

(d) when the first batch of our Military personnel serving in U.N.O. is arriving as was promised by U.N.?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) 24 Indian Armed Forces personnel were killed in UN action in the CONGO. Besides 12 died due to other causes.

(b) Compensation in the shape of Special Family Pension, Family Gratuity and/or Children's Allowance is given to the dependents of the deceased. Two statements giving the amounts paid are laid on the table of the House. [Placed in Library. See L.T.-1027/63].

(c) According to the existing arrangements these benefits are paid by the Government of India under our rules in the first instance. Subsequently a claim is made on the United Nations for reimbursement; and

(d) The first batch comprising 225 persons arrived in Delhi by air in two flights on the 1st and 5th March, 1963.

Mr. Speaker: Some more have come.

Shri D. R. Chanan: Yes.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि कांगो से हमारा सब मिलेटरी पर्सोनल वापिस आ गया है या वहां कुछ बाकी भी है ?

Shri D. R. Chavan: Some of them have come. I will give the pro-

gramme of their arrival. The advance party, as I have already said, of 225 persons from the U.N. Indian Independent Brigade arrived in Delhi by air in two flights, one on 1st March 1963 and the other on 5th March, 1963. The second batch of 2279 persons from the Indian Independent Brigade group will arrive in Bombay by sea on 24th March, 1963.

Some Hon. Members: Will arrive?

Shri D. R. Chavan: They have already arrived. The third batch of 2082 persons from the Indian Independent Brigade group and 60 persons from the Un-brigaded units will arrive in Bombay on 31st March, 1963. The fourth batch of 18 persons from the Indian Independent Brigade group and 459 from the Un-brigaded units will arrive in Bombay on 19th April, 1963.

श्री यशपाल सिंह : जो लोग आए हैं उन की सीन्यारिटी के लिए क्या क्राइस्टरियन रहेगा, किस तरीके से यह सीनियर माने जायेंगे ?

Mr. Speaker: That is quite a different question.

Shrimati Savitri Nigam: In the statement it has been stated that while Mr. Salaria's father has been given Rs. 120 per month as pension, the children of Mr. Mahavir Thapa and his wife are given only Rs. 24. What is the reason of the differentiation? May I know whether the reason for differentiation is that Mr. Salaria's relations could bring greater pressure?

The Minister of Defence Production in the Ministry of Defence (Shri Raghubarmaiah): It depends on the kind of allowance that is given. The allowance given to children is different from the allowance given to the father.

Shrimati Savitri Nigam: The wife is getting Rs. 24; the wife and children including....

Mr. Speaker: She is now arguing. If she wants to put some particular questions about particular individuals, then she can just write to the Minister or see him.

Shri D. C. Sharma: I find from the statement that quite a number of persons died of heart failure. May I know if they already had this predisposition to heart trouble before they left, or there was something in the Congo climate which led to their suffering from that?

Shri Raghubarmaiah: I do not think that it can be attributed to any particular climate. Offhand, it is difficult to say whether they had any case history before.

Shri P. C. Borooah: May I know the total amount of expenditure involved in sending out troops to the Congo and the amount of damage suffered by India in the shape of equipment, craft and other military articles?

Shri D. R. Chavan: I would like to have notice.

Mr. Speaker: Shri Hem Barua.

Shrimati Savitri Nigam rose—

Mr. Speaker: The hon. lady Member had her chance already.

Shrimati Savitri Nigam: It is a very important question, and the answer is not clear.

Mr. Speaker: My difficulty is that I shall not be able to allow her to ask more than one supplementary question. Therefore, she need not stand up again.

Shrimati Savitri Nigam: The answer has not been clear.

Shri Hem Barua: May I know whether the attention of Government has been drawn to a statement made by the UN Secretary-General to the effect that active involvement by the UN troops in the Congo had concluded but this does not indicate immediate disengagement and if so, whether it is a fact that the UN Secretary-

General has asked us to allow a part of our troops to remain in the Congo?

Shri D. R. Chavan: Yes....

Mr. Speaker: The only portion that has to be answered is contained in the last few words of the question.

Shri D. R. Chavan: I may mention the number of persons....

Shri Hem Barua: What about the other words?

Mr. Speaker: He wants to know whether the UN Secretary-General has asked us to leave some of our forces there still.

Shri Raghuramaiah: I may say that after all the troops mentioned by my colleague return, what will be left over will be those belonging to the military hospitals, the signals and the supply units. The rest have all come back or will be coming back.

Shri Hem Barua: May I submit that I prefaced my question in that manner because I wanted a much better answer? Specifically, have we told the UN Secretary-General in view of his statement, that because of pressing demands in this country and also because, as he has said, active involvement by the UN troops in the Congo has concluded, we want our troops back, the whole lot of them back because of pressing demands in this country?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not understand this question in spite of the force with which the hon. Member has put it. We have been in correspondence with the Secretary-General for a long time and they agreed to allow our troops to come back, and we have got them back except, as has just been stated, some supply, hospital and signals units.

श्री रा० स० तिवारी : मैं यह जानना चाहता हूँ कि जो भातीय सैनिक कर्मचारी वापस आये हैं उनको वापस बुलाया गया है या चूंकि वहां पर संयुक्त

राष्ट्र संघ का काम पूरा हो चुका है, इस लिए इन को वापस भेज दिया गया है।

अध्यक्ष महोदय : इस बारे में अभी तक बहुत कुछ कहा गया है।

नेशनल वालंटियर फोर्स

+	श्री भक्त वर्णन :
	श्री भागवत ज्ञा आजाद :
	श्री विजय चन्द्र सेठ :
*५५७.	श्री यशपाल सिंह :
	श्री प्रकाशवीर शास्त्री :
	श्री जगदेव सिंहांती :
	श्री हेडा :
	श्री मिं सू० मूर्ति :

क्या प्रतिरक्षा मंत्री २१ जनवरी, १९६३ के ताराकित प्रश्न संल्या ३८२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) नेशनल वालंटियर फोर्स की जो नई योजना विचाराधीन थी, उस को अन्तिम रूप देने और शीघ्र से शीघ्र कार्यान्वित करने के लिए अब तक क्या कार्यवाही की गई है ; और

(ख) उस के बारे में कब तक निर्णय हो जाने की आशा की जा सकती है ?

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री वा० रा० चक्रवाण) : (क) तथा (ख) नेशनल वालंटियर राईफल्ज की विरचना का प्रश्न अभी सरकार के विचाराधीन है।

चूंकि कई महत्वपूर्ण पहलुओं का सावधानी से निरीक्षण करना आवश्यक है, अन्तिम निर्णय में कुछ अधिक समय लाने की संभावना है।

[(a) and (b). Government are still considering the question of the formation of the National Volunteer Rifles.]